## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2043
ANSWERED ON:06.12.2005
ILLEGAL ACTIVITIES OF BANGLADESHI MIGRANTS
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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Bngladeshi residing illegally in Delhi have been found involved in anti-national activities and also in heinous crimes like murder, dacoity, fake currency etc;
- (b) if so, the details with regard to the Bangaladeshis arrested during each of the last three years;
- (c) the steps taken to counter their activities;
- (d) the number of Bangladeshi deported during the said period; and
- (e) the steps taken by the Government to simplify the procedure for deportation of such Bangladeshi migrant?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): Requisite information is given below:-

Year Number of criminals Number of Bangladeshi of Bangladeshi origin nationals deported apprehended in Delhi

2002 196 2957 2003 185 5760 2004 230 6002 2005 216 4090 (upto 31st October) Total 827 18809

The steps taken to keep check on the activities of Bangladeshi nationals illegally residing in Delhi include constitution of 20 task forces with the responsibility to identify them, preparing detailed dossiers on each illegal migrant, keeping a watch on jhuggi clusters and construction sites to detect them; collection of intelligence at Beat Constable level; checking the borders with adjoining States; making it mandatory for the landlords to inform the police about the new tenants; keeping a watch on suspicious movement of Bangladeshi nationals; special patrolling during nights to check their activities and preparation of a booklet about Bangladehi nationals involved in crimes.

(e): At present, there is no proposal to change the existing procedure of deportation of Bangladehi nationals.